

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No. 2347 of 2019

IN

Company Appeal (AT) (Insolvency) No. 627 of 2019

IN THE MATTER OF:

Tulip Star Hotels Ltd. & Anr.

...Appellants

Vs.

Asset Reconstruction Company (India) Ltd. Anr.

...Respondents

Present: For Appellants: - Ms. Anju Jain, Mr. Hitesh Sachar and Ms. Namita Jose, Advocates.

For Respondents: - Mr. Varun Sharma, Mr. Abhishek Goyal, Mr. Siddharth Ranade and Ms. Shivani Rawat, Advocates.

O R D E R

31.07.2019— It appears that no settlement has been reached between the parties. In the circumstance, let the case be listed 'for admission' on 1st August, 2019 as ordered earlier.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g